

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER :** TCP/136A/ (IB)/2017  
**NAME OF THE PETITIONER(S) :** SUYOG MERCHANDISE SHIPPING PVT LTD  
**NAME OF THE RESPONDENT(S) :** <sup>Renault</sup> NISSAN MOTORS INDIA PVT LTD  
**UNDER SECTION :** 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Sudana & Sudana  
Aashish Jain Luria

Counsel for Respondent



**ORDER**

Mr. P.J. Sri Ganesh, Counsel for Petitioner present. Mr. Aashish Jain Luria, Counsel for Respondent present. They submitted that the parties are settling the matter and will submit final outcome in short time. At request of both the parties, time is enlarged. Put up on **07.08.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)